

91(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2016.

NAME OF THE COMPANY: M/s Anuradha Aslam Ansari

Vs.

Aslam Carpets Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

| Sl. No. | Name | Designation | Representation | Signature |
|---------|------|-------------|----------------|-----------|
|---------|------|-------------|----------------|-----------|

|    |                  |            |  |             |
|----|------------------|------------|--|-------------|
| 1. | Alish Kumar J.L. | Petitioner |  | Alish Kumar |
| 2. |                  |            |  |             |

Order dated 09.01.2017

91(ND)/2015 M/s Anuradha Aslam Ansari Vs. Aslam

Carpets Pvt. Ltd. & Ors.

Learned Counsel for the Petitioner requested to issue fresh  
notices by Registered Post. For filing of proof of service and  
appearance list on 14.02.2017.

List on 14.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.01.2017